

ITEM NO.101
(PART-HEARD)

COURT NO.11

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 984 OF 2010

KRISHNAPPA & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA BY BABALESHWARA P.S.

Respondent(s)

(With appln(s) for bail and office report)

Date: 24/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s)

Mr.T.S.Doabia, Sr.Adv.
Dr. Sushil Balwada,Adv.

For Respondent(s)

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following
O R D E R

Post along with this appeal, S.L.P.(CrI.)No.____/2011
(CRLMP.No.23190/2011 @ Dy.No.30538/2011) entitled 'Thippanna
Ningappa Kundaragi Vs. State of Karnataka', at an early date.

(G.V.Ramana)
Court Master

(M.S. Negi)
Court Master